

(b) have Government constituted a Committee of experts, including foreigners, to go into the detailed causes;

(c) whether any reports have been submitted by such experts Committee in this regard; and

(d) have Government published such reports for the use of general public?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) It has not been possible to predict and prevent Earthquakes.

(b) and (c). Yes, Sir.

(d) No, Sir.

Darjeeling Tea Companies

3583. SHRIMATI GEETA MUKHERJEE: Will the Minister of COMMERCE be pleased to state:

(a) what are the stipulations proposed for Darjeeling Companies seeking aid from the projected Rs. 500 crore improvement fund;

(b) whether removal of weaknesses inherent in the structure such as problems of scale, lack of processing facilities etc. would form part of the rejuvenation programme;

(c) whether replanting, modernization and such other investments long in default would be compulsory condition of receiving the proposed aid; and

(d) what guarantees are being created to assure better for labourers (both permanent and casual) with improvement of their productivity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (d). No such improvement fund has been created. Tea Board, however,

has formulated a 10 Year Development Programme for Extension, Planting, Replanting and Rejuvenation of tea bushes and modernisation of factories which is expected to significantly increase the production, productivity and economic viability of the Darjeeling tea gardens. It is expected that with the over-all improvement in the economic condition of the Darjeeling gardens, the level of wages and other amenities for labourers would also improve.

Proposal for setting up a Fashion Technology Institute in Tamil Nadu

3584. SHRI K. T. KOSALRAM: Will the Minister of COMMERCE be pleased to state the details of the proposal of setting up a Fashion Technology Institute involving possibly foreign collaboration, in Tamil Nadu for promoting production of quality cloth in the handloom sector both for domestic needs and export markets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): Government is not aware of any proposal for setting up a Fashion Technology Institute involving foreign collaboration in Tamil Nadu.

However, proposals have been received from the Clothing Manufacturers Association of India, Bombay to establish a Fashion Forecast Club-cum-Library and also from the Apparels Export Promotion Council for setting up of a Fashion Design Institute. These are under consideration of Government.

Sericulture Industry in Orissa

3585. SHRI SHIV KUMAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether Government of Orissa is planning to invest Rs. 70 crores to develop handloom and sericulture industry in the State:

(b) whether a similar proposal is under the consideration of the Government of Madhya Pradesh and if so, whether Madhya Pradesh Government have approached the Central Government to provide some financial assistance in this regard; and

(c) if so, the details thereof and financial assistance assured to be given and how it will be used?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Ministry have no information in the matter.

(b) Ministry has not received any proposal so far from Government of Madhya Pradesh to provide financial assistance in this regard.

(c) Does not arise.

कपड़ा मिलों द्वारा धोखा दिया जाना

3586. श्री फूलचन्द वर्मा: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारत सरकार के कपड़ा आयुक्त ने अगस्त 1980 में इन्दौर में कपड़ा निर्माताओं के एक समारोह में दिए गए अपने भाषण में यह कहा था कि देश में बहुत सी कपड़ा मिलें सस्ती किस्म के माल से बने कपड़ों पर 'उच्च किस्म के नकली धागे से बना कपड़ा' मोहर लगा कर जनता को धोखा दे रही हैं;

(ख) यदि हां, तो सरकार ने इस बारे में क्या कार्यवाही की है तथा उन मिलों तथा मिलमालिकों के नाम क्या हैं जिनके विरुद्ध कार्यवाही की गई और क्या हुकुम चन्द मिल्स, इन्दौर तथा जियाजी मिल, ग्वालियर भी उन मिलों में हैं; और

(ग) यदि हां, तो पूरे ब्यारे क्या हैं तथा सरकार द्वारा इस बारे में क्या कदम उठाये जाने हैं।

वाणिज्य तथा इस्पात व खान मंत्री (श्री प्रणव मुखर्जी): (क). वस्त्र आयुक्त द्वारा यह कहा गया बताया जाता है कि उप-भोक्ताओं के हितों का संरक्षण करने के लिए

रेशा मिश्रण के समुचित चिन्हांकन की जरूरत है। उन्होंने उल्लेख किया कि अनुचित चिन्हांकन के उदाहरण सामने आये हैं।

(ख) तथा (ग). अपर वस्त्र आयुक्त की अध्यक्षता में अधिकारियों की एक समिति कथित अनुचित चिन्हांकन के मामलों की जांच करती रही है। वर्ष 1979 तथा 1980 में इस समिति द्वारा 27 मामलों पर विचार किया गया। साधारणतः, संश्लिष्ट अंश का ठीक उल्लेख किया गया जबकि सूती तथा सैलूलोसिक अंश के बीच कुछ मामूली भिन्नता रही। चूंकि अकेले संश्लिष्ट अपेक्षाकृत ऊंची कीमत वाले हैं अतः धोखा देने का उद्देश्य स्थापित नहीं किया जा सका। समिति के समक्ष मामलों की सूची में जियाजी मिल्स, ग्वालियर का नाम नहीं है; तथापि, हुकुम चन्द मिल्स का नाम है परन्तु परीक्षण से पता चला कि विशिष्टियां मिल की घोषणा के अनुरूप हैं। वस्त्र आयुक्त का कार्यालय रेशा अंश की ठीक-ठीक घोषणा सुनिश्चित करने के लिए निगरानी रखता रहेगा।

Tungsten Lime Stone and Lead Deposits Fund in Sirohi District

3587. SHRI VIRDA RAM PHULWARIYA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the estimated quantity of tungsten, lime stone and lead deposits fund in Sirohi District; and

(b) the revenue accrued to Government from these minerals?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) As a result of work carried out by Geological Survey of India in Sirohi district of Rajasthan, Tungsten mineralisation has been recorded near Sirohi town for a strike length of 2.5 kms., having average width of 500 metres. A reserve of 2,300 tonnes of Wolframite has been estimated. The prospect is under investigation. Limestone deposits were located at a number of